

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:142

ANSWERED ON:22.02.2011

CIRCULATION OF FAKE CURRENCY NOTES

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether there are reports of wide scale circulation of fake currency notes in the country ;
- (b) if so, the details thereof alongwith the number of such cases detected, currency notes seized, persons/officials arrested and cases registered in this regard during the last one year and the current year;
- (c) whether the Government has taken any steps to counter threats to the national economy due to flooding of such currency notes in the country;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) steps taken to check circulation of fake currency notes in the country.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

- (a): As per available information, several cases of circulation of Fake Indian Currency Notes (FICNs) in the country have been come to notice.
- (b): There are about 1850 cases detected; total value of Rs. 258272889/- of FICNs seized; and 1265 persons arrested during the year 2010.
- (c) to (e): The Govt. has taken several steps to combat the FICN menace. Interaction and coordination between intelligence agencies has been strengthened and many modules have been neutralized by State police departments, DRI, CBI and NIA in the process.

A high level Committee headed by the Home Secretary, comprising officials from intelligence agencies and other senior ranking police officers is constituted to monitor and draw a comprehensive strategy to crack down against FICN racketeers. The state committees at the state level are also in existence.

Economic Intelligence Council also directed all Enforcement/Intelligence agencies to provide plausible judicial evidence on continuous basis to Ministry of External Affairs, regarding smuggling of FICN from neighbouring countries for pursuing the matter through diplomatic channel. The FICN issue has been placed on the permanent agenda of the 22 Regional Economic Intelligence Committee operating in different parts of the country.